

**CARGO CARRIED BY INDIAN AND FOREIGN SHIPS**

\*2022. **Shri Jethalal Joshi:** (a) Will the Minister of Transport be pleased to state what was the total tonnage of Cargo that was cleared from India to foreign countries from June, 1952 to December, 1952?

(b) What is the share of the Indian tonnage as compared with British one?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). The required information is not readily available but is being collected and will be laid on the Table of the House in due course.

**KEY VILLAGE SCHEMES**

\*2023. **Shri T. S. A. Chettiar:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many States have not taken advantage of the proposal to establish Key Village Schemes, proposed by the Government of India;

(b) whether the States have not come forward to meet their 1/4 commitment; and

(c) whether Government are prepared to help private institutions who come forward to work out the Key Village Scheme?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) and (b). The Key Village Scheme can be implemented by State Governments either directly in their own institutions or indirectly through private institutions. In the former case, the Part 'A' and 'B' State Governments have to contribute 50 per cent. of the total cost. If the scheme is implemented through private institutions, either, the State Government or the private institutions concerned have between them to contribute 25 per cent. of the recurring cost. All the Part 'A' and 'B' States except three viz Rajasthan, Madhya Pradesh, and PEPSU have accepted the 50 per cent. commitment in respect of schemes implemented through their own institutions. The Part 'D' State of Andaman and Nicobar Islands has also not put up any scheme as the cattle population is small. The Key Village Scheme has therefore not been taken up in these four States. As regards private institutions, only certain States in which 25 well-known institutions are located were addressed in the matter and they have all agreed to contribute 25 per cent. of the recurring cost between themselves and the private institutions.

(c) The Government of India are already helping private institutions to take-up work under the Key Village Scheme. The establishment of 25 such centres in private institutions has already been sanctioned. Further proposals, when received through the State Governments concerned, will be considered in the light of the facilities available for the work at these institutions.

**Shri Nanadas:** May I know the role of these Key Village Schemes in the social and economic development of the country?

**Dr. P. S. Deshmukh:** It is an important role; we expect to contribute much to the improvement of cattle.

**Shri T. S. A. Chettiar:** These Key Village Schemes contemplate the castration of bulls. Have the Government power either forcibly or compulsorily to castrate certain bulls in those areas?

**Dr. P. S. Deshmukh:** I would like to have notice of that question. So far no difficulty has arisen. I do not know if either the State Government or we are empowered by law to compulsorily castrate the bulls.

**Shri Velayudhan:** May I know whether this Key Village Scheme is confined only to cattle breeding?

**Dr. P. S. Deshmukh:** Yes, Sir.

**Shri B. S. Murthy:** May I know, Sir, whether this scheme includes also the establishment of pinjrapoles locally?

**Dr. P. S. Deshmukh:** Sir, this is a definite scheme. We have placed, more than once, the papers regarding this scheme on the Table of the House.

**Shri N. M. Lingam:** May I know if artificial insemination forms part of the scheme?

**Dr. P. S. Deshmukh:** It forms an integral part.

**PANDIT COMMITTEE**

\*2024. **Shri Ram Dass:** Will the Minister of Health be pleased to state what steps have been taken to implement the recommendations made by the Pandit Committee contained in paragraphs Nos. 99, 100 and 101 of their Report?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** The main recommendation of the Pandit Committee that a Central Institute of Re-

search in Indigenous Systems of Medicine should be established at Janinagar has been accepted by the Government of India. It is hoped that the Institute will start functioning soon. The recommendation made in paragraph 100 of the Pandit Committee Report is to be implemented by the State Governments. Information as to how far this recommendation has been implemented by the State Governments is not available. The recommendation in paragraph 101 of the Report was considered by the Central Council of Health at its first meeting held at Hyderabad this year. The Council did not come to any final decision and the matter will be considered again.

#### FAMILY PLANNING

**\*2025. Dr. Ram Subhag Singh:** (a) Will the Minister of Health be pleased to state whether Government propose to set up a committee to prepare a programme for family planning?

(b) If so, when is the committee likely to be set up?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** (a) and (b). A Family Planning Research and Programmes Committee has been set up recently by Government.

**Dr. Ram Subhag Singh:** How many centres have so far been opened for this work and may I know how the work in these centres is progressing?

**Shrimati Chandrasekhar:** There are three centres working: one at Lodi Colony, one at the Lady Hardinge College and the third at Ramnagar, in Mysore. All the centres are in an experimental stage and a final decision will be taken after 1954.

**Shri Gidwani:** Will Government consider the advisability of issuing a directive or instruction to the various State Governments to make provision in their dispensaries in towns and villages for this purpose?

**Shrimati Chandrasekhar:** After the Committee that we have set up comes to a final decision, we may issue instructions if necessary.

**Shrimati A. Kale:** May I know what are the methods that are being experimented on in these clinics?

**Shrimati Chandrasekhar:** The only method is the rhythm method.

**Shri B. S. Murthy:** May I know whether such committees are also in existence in the State Governments?

**Shrimati Chandrasekhar:** I have no knowledge.

**Shri Doraswamy:** Can they have any birth control clinics in the villages?

**Shrimati Chandrasekhar:** They can have; nobody can object to it.

**Shri Nanadas:** May I know the terms of reference to this committee and when the committee is expected to submit its report?

**Shrimati Chandrasekhar:** They have not yet started their work; they are going to do it in a few weeks' time.

**Prof. D. C. Sharma:** May I know whether the Members of this House will be associated with this committee?

**Mr. Deputy-Speaker:** This is an expert committee.

#### PATHANKOT-JAMMU ROAD

**\*2026. Shri K. C. Sodhia:** (a) Will the Minister of Transport be pleased to state the total expenditure incurred upto 21st March, 1953 on Pathankot-Jammu Road?

(b) What portion of the total cost is to be recovered from the Jammu and Kashmir Government and on what terms?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) About Rs. 387.18 lakhs.

(b) The expenditure relating to that part of the road which lies within the Jammu and Kashmir State is recoverable from the Kashmir Government. This amounts to about Rs. 323.63 lakhs up to the 31st March, 1953. The terms for the recovery have not yet been settled.

**Shri K. C. Sodhia:** What is the total length of the road?

**Shri Shahnawaz Khan:** The total length of the road is 72 miles.

**Shri K. C. Sodhia:** What is the length, lying within, the boundary of Kashmir?

**Shri Shahnawaz Khan:** 64 miles.

**Shri Nanadas:** What length has been completed by now.

**Shri Shahnawaz Khan:** The whole length.

#### ACCUMULATION OF GOODS IN RAJASTHAN

**\*2027. Shri Balwant Sinha Mehta:** (a) Will the Minister of Railways be pleased to state whether it is a fact that for use in Sindri factory, nearly 1,000 or more tons of Gypsum are being transported by Railways daily from Rajasthan?